

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 496
TO BE ANSWERED ON 18.11.2016

STUDY BY NCPCR

496. SHRI SHIVKUMAR UDASI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- a. whether the Government has taken note that children living in the areas of unrest in the country face multiple problems, including health related problems;
- b. if so, whether National Commission for Protection of Child Rights (NCPCR) has investigated and studied the issues of these children; and
- c. if so, the details thereof along with the action taken to provide these children with basic care and health facilities?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

(a) : Yes , Madam.

(b) & (c) : The National Commission for Protection of Child Rights (NCPCR) has not conducted any study on the issue of children living in the areas of unrest. However, a policy Document on “Protection of Children’s Rights in Areas of Civil Unrest ” laid down guidelines and recommendations addressed to different Ministries and State Governments which was published by NCPCR in 2010. Further, the Ministry of Health and Family Welfare is implementing various programs/ interventions under its National Health Mission(NHM) all across the country for providing care and health facilities to children, including those living in the areas of unrest viz : Janani Shishu Suraksha Karyakaram (JSSK), Universal Immunization Programme (UIP), Rashtriya Bal Swasthya Karyakram (RBSK), Iron and folic acid (IFA) & Vitamin-A Supplementation to vulnerable age group, Nutrition Rehabilitation Centres etc.
